NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 190(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66

S.NO. NAME

DESIGNATION

REPRESENTATION SIG

SIGNATURE

Present:

Ms. Deepika Shori, Advocate for the Petitioner

Mr. Manish Raj, CP for RD(NR) Delhi.

ORDER

Mr. Manish Raj, CP for RD(NR) Delhi is present in court and prays for some time to file the reply.

To come up on 23rd November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)